

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB-721/ND/2021
IA/5864/2022

IN THE MATTER OF:

Utsav Securities Pvt. Ltd.

....Applicant

Vs.

VA Realcon Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the RA : Mr. Milan Negi, Mr. Prateek Gupta, Mr. Nikhil Jha,
Adv. for RA in IA/5864/2022
For the Respondent :
For the IT Deptt : Mr. Puneet Rai, Sr. St. Counsel
For the Rp : Mohd Nazim Khan, RP with Mr. Shubham Agarwal,
Mr. Shahbaz Khan

ORDER

Due to paucity of time, the matter is listed on **09.02.2023**.

**S/d-
(Court Officer)**